

**Inclusion of Saharia in PVTGs**

†2860. SHRI SANJAY SINGH: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of States and districts where the tribal people of Saharia ethnicity reside in the country;
- (b) the States where the said tribes are included in Primitive Vulnerable Tribal Groups (PVTGs) and the States in which they are not included, the details thereof;
- (c) whether the Saharia tribals are included in PVTGs in Lalitpur district of Uttar Pradesh; and
- (d) if not, the reasons therefor and the action that would be taken by Government for the inclusion of said tribes in PVTGs of Lalitpur district in Uttar Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RENUKA SINGH SARUTA): (a) Saharia is notified as a Scheduled Tribe (ST) in the States of Chhattisgarh (Serial No. 38) and Madhya Pradesh (Serial No. 42).

(b) Saharia is identified as a PVTG in the States of Madhya Pradesh and Chhattisgarh. Besides, Saharia is identified as a PVTG in the State of Rajasthan.

(c) and (d) No Sir. No such proposal is received from the State of Uttar Pradesh.

**Aadi Mahotsav tribal festival**

2861. SHRI PARIMAL NATHWANI: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether Government has organised Aadi Mahotsav tribal festival;
- (b) if so, the details thereof along with aims and objectives thereof;
- (c) the main theme of the event;
- (d) the number of tribal artisans and artists from different States participated in the festival;

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†Original notice of the question was received in Hindi.